

ITEM NO.121

COURT NO.9

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s).2030/2022

PATCHAIPERUMAL @ PATCHIKUTTI & ANR.

Appellants

VERSUS

STATE REP. BY INSPECTOR OF POLICE & ANR.

Respondents

[PART-HEARD BY:HON'BLE DIPANKAR DATTA AND HON'BLE AUGUSTINE GEORGE
MASIH, JJ.]

I.A. No.14688/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

I.A. No.14690/2022-EXEMPTION FROM FILING O.T.

I.A. No.50143/2025-GRANT OF BAIL

WITH

CrI.A. No. 2033/2022 (II-C)

I.A. No.5283/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

I.A. No.5287/2022-EXEMPTION FROM FILING O.T.

CrI.A. No.2032/2022 (II-C)

I.A. No.22724/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

I.A. No.22725/2022-EXEMPTION FROM FILING O.T.

I.A. No.219720/2024-GRANT OF BAIL

CrI.A. No. 2031/2022 (II-C)

I.A. No.617/2025-EARLY HEARING APPLICATION

I.A. No.20114/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

I.A. No.20115/2022-EXEMPTION FROM FILING O.T.

I.A. No.63921/2025-GRANT OF BAIL

Date : 09-10-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) : Mr. Rajesh Sen, Adv.

Mr. C. Solomon, Adv.

Ms. Shibani Bhattacharjee, Adv.

Mr. Shashikant Yadav, Adv.

Ms. Binisa Mohanty, AOR

Mr. Shailendra Singh, Adv.
Mr. Deepak Prakash, AOR
Mr. Abhyuday Dhasmana, Adv.

Mr. Navin Pahwa, Sr. Adv.
Mr. Rahul Shrivastava, Adv.
Mr. K. Krishna Kumar, Adv.
Mr. P. Krishnadevan, Adv.
Mr. Shyam Gopal, AOR

Mr. R. Prabhakaran, Adv.
Dr. G. Sivabalamurugan, AOR
Mr. Harikrishnan P.v, Adv.
Mr. C.adhikesavan, Adv.
Mr. Dhass Prathap Singh V. M., Adv.
Mr. C. Kavin Ananth, Adv.
Mrs. Vibha Srivastava, Adv.
Mr. Selvaraj Mahendran, Adv.

For Respondent(s) : Mr. N. S. Nappinai, Sr. Adv.
Mr. V. Balaji, Adv.
Mr. Asaithambi Msm, Adv.
Mr. C. Kannan, Adv.
Mr. Nizamuddin, Adv.
Mr. Kvd Kishore Kumar, Adv.
Mr. Rakesh K. Sharma, AOR

Mr. V.d Krishnamurthy, Sr. Adv.
Mr. Sabarish Subramanian, AOR
Mr. Vishnu Unnikrishnan, Adv.
Ms. Azka Sheikh Kalia, Adv.
Ms. Jahnvi Taneja, Adv.
Mr. Veshal Tyagi, Adv.
Mr. K. S. Badhrinathan, Adv.
Mr. Danish Saifi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Hearing concluded.
2. Judgment reserved.

(RASHMI DHYANI PANT)
ASST. REGISTRAR-CUM-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)